

**CENTRAL ELECTRICITY REGULATORY COMMISSION
NEW DELHI**

Petition No. 16/RP/2018

in

Petition No. 152/GT/2015

Coram:

Shri P. K. Pujari, Chairperson

Dr. M. K. Iyer, Member

Date of order: 24th May, 2019

In the matter of

Corrigendum to order dated 25.4.2019 in Petition No. 16/RP/2018

And in the matter of

Review of Commission order dated 26.12.2017 in Petition No. 152/GT/2015 pertaining to truing-up of tariff for the period 2011-14 and determination of tariff for the period 2014-19 in respect of 1050 MW unit of Maithon Power Limited

And

In the matter of

Maithon Power Limited
Jeevan Bharti, 10th Floor
Tower-I 124, Connaught Circus
New Delhi-110001

...Review Petitioner

Vs

1. Tata Power Delhi Distribution Ltd
33 kV Sub-station, Kingsway Camp
Delhi -110 009

2. Damodar Valley Corporation
DVC Towers, VIP Road
Kolkata-700054

3. West Bengal State Electricity Distribution Company Ltd
Bidyt Bhawan (8th Floor), Block-DJ, Sector-II
Salt Lake, Kolkata-70009

4. Punjab State Power Corporation Ltd
The Mall, Secretariat Complex,
Patiala - 147 001

5. Tata Power Trading Company Ltd
Corporate Centre, 'A' Block, 34, Sant Tukaram Road,
Carnac Bunder, Mumbai - 400006



Corrigendum

Certain inadvertent error had crept in the order dated 25.4.2019 in Petition No. 16/RP/2018 and the same is corrected as under:

- (a) *In para 40, lines 2 & 3, the figures shown in 'lakh' shall be read as 'crore'.*
(b) *In para 42, line 15, the figure ₹260.90 lakh shall be read as '₹260.90 crore'.*

2. Except for the above, all other terms contained in order dated 25.4.2019 remains unchanged.

Sd/-
(Dr. M.K. Iyer)
Member

Sd/-
(P.K. Pujari)
Chairperson

